(d) to (f) This Ministry has sensitised the State Governments about the designs of the Pakistan ISI to carry out clandestine operations for espionage, subversion and sabotage in lndia. The Govt, is taking all necessary measures to combat and frustrate such objectives by gearing up the intelligence machinery; sharing of intelligence and coordinated action by the concerned Central and State agencies; strengthening the deployment of para-military forces at strategic locations; intensified coastal and inland patrolling; construction of border fencing and flood lighting in vulnerable stretches of the Indo-Pak border etc. Appropriate instructions have also been issued to the Navy, Coast Guard and Customs for carrying out intensified coastal and inland patrolling in the high seas and along the coastline. The outcome of these efforts is being regularly monitored.

Detection of Bombs in Containers at Tughlakabad

*635. SHRI KRISHAN LAL SHARMA: SHRI RAMDAS AGARWAL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that a number of containers forming part of a large shipment of metal scrap imported from Kuwait has been lying sinec last December at Tughlakabad Container Depot;

(b) if so. whether it is a fact that most of the containers were loaded with bombs;

(c) if so, what was the total number of such containers and bomb detected and whether Government have made any protests with Kuwait; and

(d) if so, what arc the details thereof stating the steps to be contemplated by Government in future in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHAFIEF): (a) to (d) Two containers forming part of larger shipments from the United Arab Emirates earring heavy melting scrap were detained at Inland Container Depot, Tughlakabad, as they were found to contain old and rusted artillery shells.

A total of 283 shells were found in the two containers. This is being brought to the notice of the Government concerned through diplomatic channels, so that they are seized of the seriousness of the issue and the need to avoid such instances in the future.

The costoms authorities are subjecting all consignments of imported waste and scrap to careful examination.

दिल्ली परिवहन निगम की बसों का चलना

*636. श्री अनन्त राम जायसवाल:
श्री सत्य प्रकाश मालवीय:

क्या जल भूतल परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने दिल्ली परिवहन निगम को पूर्णतः बन्द करने का निर्णय लिया है;

(ख) यदि हां, तो इसके क्या कारण हैं और यदि नहीं, तो विगत कितने वर्षों से दिल्ली परिवहन निगम द्वारा नई बसें नहीं खरीदी गयी हैं;

(ग) दिल्ली परिवहन निगम के बेड़े में इस समय कुल कितनी बसें हैं और प्रत्येक बस की वर्तमान हालत क्या है तथा इनमें से कितनी बसें सड़कों पर चल रही हैं और कितनी बसें वर्कशाप में हैं;

(घ) क्या सरकार दिल्ली परिवहन निगम के लिए नयी बसें खरीदने पर विचार कर रही है; और

(ङ) यदि हां, तो कितनी बसें खरीदी जाएंगी और कब तक और यदि नहीं, तो इसका क्या कारण है कि काफी अधिक संख्या में रेडलाइन और अन्य बसों की उपलब्धता के बावजूद जनता अभी भी दिल्ली परिवहन निगम की बसों द्वारा यात्रा करना पसन्द करती है?

जल भूतल परिवहन मंत्रालय के राज्य मंत्री (श्री जगदीश टाइटलर): (क) जी नहीं।

(ख) दि० प० नि० ने पिछली बार 1992-93 में पुरानी बसों के स्थान पर 235 नई बसें अपने बेड़े में जोड़ी थी और उसके बाद निधियों की कमी के कारण नई बसों की खरीद के लिए दि० प० नि० को कोई धनराशि जारी नहीं की जा सकी।

(ग) 30.4.94 की स्थिति के अनुसार दि० प० नि० के बेड़े में कुल 3505 बसें थीं जिनमें से 889 बसें 8 वर्ष से भी ज्यादा पुरानी थी। कुल बेड़े में से 2439 बसें चालू हालत में हैं और सड़कों पर चलाई जा रही हैं। मरम्मत किए जाने एवं पुर्जों और टायरों को बदलने की आवश्यकता के कारण 1066 बसें वर्कशाप में रहीं।

(घ) और (ङ) सरकार ने, वर्ष 1994-95 में, पुरानी बसों के स्थान पर लगभग 130 बसों की खरीद के लिए 10 करोड़ रू० का प्रावधान किया है।

Tripartite agreement to Improve National Highways in Maharashtra

*637. SHRI S. MADHAVAN: Will the Minister of SURFACE TRASNPORT be pleased to state:

(a) whether any tripartite agreement was entered into by Government with the Government of Maharshtra and the Infrastructure Leasing and Financial Services Ltd. to implement a plan to improve and widen the National Highways and to build bridges;

(b) whether foreign companies are also involved in this arrangment; and

(c) if so, what arc the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRASNPORT (SHRI JAGDISH TYLER): (a) No, Sir. However, a Memorandum of Understanding has been singed amongst the Government of India, Government of Maharashtra and Infrastrucutre Leasing and Financial Services Limited in Februrary, 1993 for taking up the construction of 10.8 Km. long Panvel bypass on National Highway No. 4 in Maharashtra State on Build. Operate and Transfer (BOT) basis.

(b) and (c) Do not arise.

ग्रीष्म ऋतु के दौरान यात्रियों की भीड़ को कम करने हेतु टिकटें जारी करना

*638. श्री ईश दत्त यादवः
चौधरी हरमोहन सिंहः

क्या रेल मंत्री यह बताने की कृपा करेंगे किः

(क) क्या सरकार ने इस वर्ष ग्रीष्म ऋतु के दौरान यात्रियों की भीड़ को आसानी से तथा जल्दी आरक्षण उपलब्ध कराने और टिकटें जारी करने की सुविधा प्रदान किये जाने के प्रयास किये हैं;

(ख) यदि हां, तो इस संबंध में उठाये गये कदमों का ब्यौरा क्या है; और

(ग) गत वर्ष अप्रैल, मई और जून के दौरान आरक्षण केन्द्रों ने कितने टिकट जारी किये?

रेल मंत्री (श्री सी० के० जाफर शरीफ): (क) जी हां,